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Title: Introduction of the Special Economic Zones (Amendment) Bill, 2019.

THE MINISTER OF RAILWAYS AND MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL): I beg to move for leave to introduce a Bill to amend the Special Economic Zones Act, 2005.

HON. SPEAKER: The question is:

“That leave be granted to introduce a Bill to amend the Special Economic Zones Act, 2005.”

The motion was adopted.

SHRI PIYUSH GOYAL: I introduce the Bill.

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